

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/6990/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. S. Bora,  
Special Judge, CBI, Assam  
Additional Court No.I,  
Chandmari, Guwahati-03.

Dated Guwahati, the 22<sup>nd</sup> November, 2019.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI/Esstt/IV/21-2012/1063/E dated 20.11.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 22.11.2019 till the morning of 25.11.2019, has been granted/rejected.

The Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

6992

Memo NO.HC.VII-314/93/ 6991/A, dated 22.11.19

Copy to:

1. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
2.  The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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